

Gultha, Gilaulikhera and Nibi of Morena, district has yielded some ancient pottery, antiquities and other remains.

(c) and (d), No, Sir.

(e) As these sites are not Centrally protected, attention of the district authorities has been drawn to ensure that these are not disturbed and damaged.

Misutilisation of UGC Grants

640. DR. SANJAYA SINH : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether it is a fact that the University Grants Commission (UGC) had set up probe Committees for each University in the country to inquire into misutilisation of the UGC grants by the principals and the Heads of the Departments during the 7th Plan period as per the news item entitled, "UGC to probe funds misuse" which appeared in the Hindustan Times, dated 19th January, 1992 ;

(b) if so, what are the details thereof ;

(c) whether Government propose to entrust the job of such inquiry to the C.B.I. ; and

(d) if so, the details thereof and if not, the reasons therefor ?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH) : (a) to (d) According to the information furnished by the UGC, the Commission received complaints regarding alleged misuse of UGC grants by the following colleges in Bihar :—

1. J. N. College, Madhubani affiliated to L. N. Mithila University :

The complaint related to bungling in the construction of additional teaching accommodation sanctioned by the UGC and purchase of sub-standard books. The complaints were investigated through the Vice-Chancellor of the affiliating University. The report received by the commission showed that the building had been constructed according to specifications prescribed for the same as per norms laid down in the estimate and plan and no cracks appeared in the building as alleged in the complaint. Regarding purchase of books, the report of the Vice-Chancellor showed that an excess payment of Rs. 493- 50 had been made to the supplier and a few books were of sub-standard. The Vice-Chancellor has been requested by the Commi-

ssion to take suitable action against the college to avoid recurrence of such lapses in future.

2. Mahila College, Dari-on-Son affiliated to Magadh University :

The complaint related to purchase of books and equipment. It has been referred by the Commission to the Vice-Chancellor of Magadh University for a report.

3. S. B. College, Arrah affiliated to Magadh University :

The complaint related to purchase of books and equipment. The complaint has been referred by the Commission to the Vice-Chancellor, Magadh University for a report to the Commission.

Dowry Deaths

641. DR. SANJAYA SINGH : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the number of Dowry deaths in each State/Union Territory in the country during the last three years till date ; and

(b) the steps taken/proposed to be taken by Government to prevent such Dowry Deaths ?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) WITH ADDITIONAL CHARGE OF THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF WOMAN AND CHILD DEVELOPMENT) (KUMARI MAMTA BANERJEE) : (a) A statement showing the number of deaths in each State/UT based on the information received from Ministry of Home Affairs during the last three years is attached. (See below)

(b) Government has initiated various steps to discourage the giving and taking of dowry. These include ;

(i) Instructions have been issued to the State Governments/UT Administrations to effectively enforce the legislations relating to crimes against women,

(ii) Mass Media campaigns against the social evil of dowry have also been stepped up.

(iii) A number of schemes for training, income generation, economic development and various supportive services for women are being implemented by the Government to enable women to

become economically independent so that they can withstand demands for dowry.

(iv) Schemes for awareness generation are being implemented through women's voluntary organisations, institutions and Universities for organising camps, legal literacy programmes and other activities for creating awareness of women's rights.

(v) A new offence of dowry deaths has been introduced in Section 304B of the

IPC. The burden of proof has been shifted to the accused, in cases of cruelty to married women, dowry deaths etc. The Cr. P. C. amendment makes it mandatory for a magistrate to conduct an inquest in the case of death of married women under suspicious circumstances within 7 years of marriage. Courts have been empowered to raise a presumption of guilt against the accused in case of cruelty or dowry harassment and in cases of abetment of suicide and dowry deaths.

Statement

Dowry deaths during the years 1989, 1990, 1991

Sl.No	State/UT	Years		
		1989	1990	1991
1	2	3		
1	Andhra Pradesh	320	344	340
2	Arunachal Pradesh.	0	0	0
3	Assam	18	24	9
4	Bihar	228		153
5	Goa	0	0	0
6	Gujarat	51	125	70
7	Haryana	151	126	99
8	Himachal Pradesh	18	21	27
9	Jammu & Kashmir	7	8	6
10	Karnataka	175	216	189
11	Kerala	16	11	10
12	Madhya Pradesh	282	397	324
13	Maharashtra	80	108	766
14	Manipur	0	1	0
15	Meghalaya	0	0	0
16	Mizoram	0	0	0
17	Nagaland	0	0	0
18	Orissa	442	64	35
19	Punjab	78	103	92
20	Rajasthan	130	166	36
21	Sikkim	0	0	0

1	2	3	
22	Tamil Nadu	112	86 80
23	Tripura	9	5 7
24	Uttar Pradesh	1364	1516 1392
25	West Bengal	402	420 376
<i>UTs</i>			
26	Andaman Nicobar	0	0 0
27	Chandighr	1	0 2
28	Daman & Diu	0	0 0
29	Dadra & Nagar Haveli	0	0 0
30	Delhi	109	102 118
31	Lakhshadweep	0	0 0
32	Pondicherry	2	0 4

(Source: Ministry of Home Affairs, Government of India)

Decentralisation of U.G.C.

642. DR. NARREDDY THULASI REDDY : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether there is any proposal to decentralise University Grants Commission by opening regional offices ;

(b) if so, the details thereof ;

(c) whether there is any proposal to set up a regional office of University Grants Commission at Hyderabad; and

(d) if not, what are the reasons therefor ?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH) : (a) to (d) UGC has taken a decision, in principle, to set up its regional offices in different parts of the country. No decision on the location of these offices has been taken.

Central Veda University

643. DR. NARREDDY THULASI REDDY : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether there is any proposal to set up a Central Veda University ;

(b) if so, the details thereof ?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH) : (a) and (b) A proposal has been received in January, 1992 for setting up a Central Vedic University for promotion of Indological Studies. The matter is being examined in consultation with UGC.

Compulsory Training of NCC and NSS

644. SHRI RAJNI RANJAN SAHU : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether Government have since taken a final decision to make it mandatory for every student to take part in N.C.C. or N.S.S. or any sport ; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) WITH ADDITIONAL CHARGE OF THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF